


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	CP09/17	Hearing	14	Mr.Prabhu Structures Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1-	Thirupel George Petitioner gthirupel@gmail.com 9448384064		

PCS for petitioner is present. He undertook to file some more documents evidencing compliance of necessary rules under Section 14 of Companies Act.

At his request, case is posted to 16.06.2017.

  
MEMBER (J)

  
MEMBER (T)